

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 214 of 2012

Dated : 15th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Torrent Energy Ltd. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Gaurav Arora
Mr. H.S. Jaggi

Counsel for the Respondent(s): Mr. Anand K. Ganesan for GERC

ORDER

At the request of the learned counsel for the Appellant, Post
the matter for hearing on **21.03.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak